

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 158 of 2014

Dated : 2nd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s Sponge Udyog Pvt. Ltd.
Versus**

....Appellant(s)

**Odisha Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Avinash

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad for R.2

ORDER

We have heard the learned counsel for the parties.

Post the matter for further hearing on **03.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js